

CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)

Weekly Hearing Schedule for the month of September, 2025 (29.9.2025 to 30.9.2025)

30.9.2025 Tuesday At 10.30 A.M. Miscellaneous Petitions	1.	782/MP/2025	ASSPL	Petition under Section 79 (1) (c) & (f) read with Section 38(2)(b)&(c) of the Electricity Act, 2003 along with Regulation 13(8) of the CERC (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2020. <i>(For admission)</i>
	2.	833/MP/2025	AMPEGPL	Petition under Section 79 (1) (c) & (f) read with Section 38(2)(b)&(c) of The Electricity Act, 2003 along with Regulation 13(8) of The CERC (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2020. <i>(For admission)</i>
	3.	96/MP/2015	CPCPL	Petition filed under section 79(i) and Section 79(i)(f) of the Electricity Act, 2003 read with CERC (grant of Connectivity, long term access and Medium-term Open access in Inter-State Transmission and related matters) regulation, 2009 alongwith affidavit. <i>(Remand Matter)</i>
	4.	771/AT/2025	NTPC	Petition under Section 63 of the Electricity Act, 2003 for Adoption of tariff of 1200 MW Wind-Solar Hybrid Power Projects connected to the inter-State Transmission System (ISTS) and selected through a competitive bidding process as per the guidelines dated 21.8.2023 of the Ministry of Power, Government of India as amended from time to time.
	5.	632/MP/2025	RUVNL	Petition under Section 142 read with Section 79(1)(f) of the Electricity Act, 2003 ('Act') for non-compliance of the Order dated 12.03.2025 by Tata Power Company Limited ("Tata Power"). A copy of the Order dated 12.03.2025 in Petition No. 141/MP/2016.
	6.	314/MP/2022	NWEPL	Petition under Section 79 of the Electricity Act, 2003 for (i) approval of "Change in Law"; and (ii) consequential relief to offset the financial/ commercial impact of the "Change in Law" event i.e., increase in the rate of Goods and Services Tax from 5% to 12% by way of Notification No. 8/2021-Central Tax (Rate) dated 30.09.2021 issued by Ministry of Finance, Government of India, in terms of Article 12 of the Power Purchase Agreement dated 21.01.2019 between Netra Wind Private Limited and Solar Energy Corporation of India Limited.
	7.	346/MP/2020 alongwith I.A.No.24/2024	DVC	Petition under Section 79(1)(f) of the Electricity Act 2003 for adjudication of disputes between the Petitioner and the Respondent and for directions (Interlocutory application for directions) <i>(Re-hearing)</i> .
	8.	790/GT/2025	NTPC	Petition for revision of tariff of Feroze Gandhi Unchahar Thermal Power Station Stage-I (420 MW) for the period from 01.04.2019 to 31.03.2024 after the truing up exercise.
	9.	791/GT/2025	NTPC	Petition for revision of tariff of Auraiya Gas Power Station (663.36 MW) for the period from 01.04.2019 to 31.03.2024 after the truing up exercise
	10.	792/GT/2025	NTPC	Petition for revision of tariff of Kahalgaon Super Thermal Power Station Stage-I (4x210 MW) (hereinafter called as Kahalgaon-I) for the period from 01.04.2019 to 31.03.2024 after the truing up exercise.
	11.	793/GT/2025	NTPC	Petition for revision of tariff of MTPS Stage-II (2x195 MW) for the period from 01.04.2019 to 31.03.2024 after the truing up exercise.
	12.	794/GT/2025	NTPC	Petition for approval of tariff of Feroze Gandhi Unchahar Thermal Power Station Stage-I (420 MW) for the period from 01.04.2024 to 31.03.2029.
	13.	795/GT/2025	NLCIL	Petition seeking determination of Tariff on account of Truing up for NLCIL Thermal Power Station I for the period 2019-24
	14.	796/GT/2025	NTPC	Petition for revision of tariff of KUDGI SUPER THERMAL POWER STATION STAGE1(2400MW) for the period from 01.04.2019 to 31.03.2024 after the truing up exercise

	15.	797/GT/2025	NTPC	Petition for approval of tariff of Auraiya Gas Power Station (663.36 MW) for the period for the period from 01.04.2024 to 31.03.2029.
	16.	798/GT/2025	NTPC	Petition for approval of tariff of Kahalgaon Super Thermal Power Station Stage-I (4x210 MW) for the period from 01.04.2024 to 31.03.2029.
	17.	799/GT/2025	NTPC	Petition for approval of tariff of Muzaffarpur Thermal Power Station, Stage II (2x195 MW) (hereinafter referred to as MTPS Stage-II) for the period from 01.04.2024 to 31.03.2029.
	18.	800/GT/2025	NTPC	Petition for approval of tariff of Kudgi Super Thermal power Station Stage-1(2400 MW) for the period from 01.04.2024 to 31.03.2029
	19.	801/GT/2025	DVC	Petition for determination of tariff for 2024-29 period of Raghunathpur Thermal Power Station, Units I & II (2 x 600 MW) for the period from 1.4.2024 to 31.3.2029.
	20.	802/GT/2025	DVC	Petition for determination of tariff for 2024-29 period of Koderma Thermal Power Station, Units I & II (2 x 500 MW) for the period from 1.4.2024 to 31.3.2029.
	21.	803/GT/2025	NHPC	Petition for 2019 for truing up of tariff for the period 2019-24 in respect of Rangit Power Station & for determination of tariff for the period 2024-29 in respect of Rangit Power Station.
	22.	621/GT/2025	NLCIL	Petition seeking determination of Tariff on account of Truing up for the period 2019-24 in respect of Barsingsar Thermal Power Station (2x125 MW).
30.9.2025 Tuesday At 10.30 A.M. Transmission Tariff Petitions Coram: Member (RBV) Member (HD)	1.	194/TT/2025	PGCIL	Petition for truing up of transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for Assets under Augmentation of Transformation capacity at Fatehabad (PG) in Northern Region.
	2.	537/TT/2025	PGCIL	Petition for truing up of transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for Combined Assets under Provision of Series Reactors in Northern Region.
	3.	481/TT/2025	PGCIL	Petition for truing up of transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for Combined Assets under Northern Region System Strengthening Scheme XXXIV in the Northern Region.
	4.	512/TT/2025	PGCIL	Petition for truing up of transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for Combined Asset under Northern Region System Strengthening Scheme-II in Northern Region.
	5.	567/TT/2025	PGCIL	Petition for truing up of transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for Combined Asset under Northern Region System Strengthening Scheme-XIII in Northern Region.
	6.	401/TT/2025	PGCIL	Petition for truing up of transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for Combined Asset under 765 kV System for Central Part of Northern Grid-Part III in Northern Region.
	7.	355/TT/2025	PGCIL	Petition for truing up of Transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for combined assets in Eastern Region Strengthening Scheme IX Project.
	8.	342/TT/2025	PGCIL	Petition for truing up of transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for combined asset under Establishment of 400/220 kV GIS at Magarwada in Union Territory of Daman & Diu in Western Region.
	9.	372/TT/2025	PGCIL	Petition for truing up of transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for Assets under Expansion/Upgradation of SCADA/EMS System at SLDCs of Western Region.
	10.	386/TT/2025	PGCIL	Petition for truing up of transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for combined asset under Line Bays and Reactor Provisions at POWERGRID Sub-stations associated with System Strengthening common for Western Region.
	11.	635/TT/2025	PGCIL	Petition for truing up of transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for Raipur Pooling Station-Wardha 765 kV D/C second line along with bay extension and equipment at 765 kV Raipur

				Pooling Station & Wardha Sub-station under System Strengthening in Raipur-Wardha Corridor for IPP Projects in Chhattisgarh (IPP-F) in Western Region.
	12.	439/TT/2025	PGCIL	Petition for truing up of transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for Combined Asset under System Strengthening in Southern Region XIV in Southern Region.
	13.	412/TT/2025	PGCIL	Petition for truing up of Transmission Tariff for 2019-24 and determination of Transmission Tariff for 2024-29 tariff block for combined assets under transmission system associated with Kaiga 3 and 4 (2x235 MW) Project in Southern Region.
	14.	480/TT/2025	PGCIL	Petition for truing up of transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for Combined asset under System strengthening XXV in Southern Region.
	15.	611/TT/2025	PGCIL	Petition for truing up of Transmission Tariff for 2019-24 and determination of Transmission Tariff for 2024-29 tariff block for Combined asset under HVDC Bipole link between Western Region (Raigarh, Chattisgarh) and Southern Region (Pugalur, Tamil Nadu) North Trichur (Kerala) Scheme #2 AC System strengthening at Pugalur end in Southern Region.
	16.	496/TT/2025	PGCIL	Petition for truing up of transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for Combined asset under Transmission System associated with Kudankulam Atomic Power Project in Southern Region.
	17.	583/TT/2025	PGCIL	Petition for truing up of transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for Assets under Augmentation of Transformation Capacity at Raebareli and Sitarganj 220/132 kV Sub-stations in the Northern Region.
	18.	588/TT/2025	PGCIL	Petition for truing up of transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for Assets under Conversion of Fixed Line Reactors into Switchable Line Reactors in the Northern Region.
	19.	479/TT/2025	PGCIL	Petition for truing up of transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for Combined Assets under Inter-Regional System Strengthening Scheme in WR and NR (Part-B).
	20.	477/TT/2025	PGCIL	Petition for truing up of transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for Combined Assets under Provision of STATCOM at Nalagarh and Lucknow in Northern Region.
	21.	402/TT/2025	PGCIL	Petition for truing up of transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for Combined Asset under Bus Reactors in Northern Region (Phase-II) in Northern Region.
	22.	15/TT/2025	PGCIL	Petition for truing up of transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for 03 Nos of Asset under "Powergrid works associated with North Eastern Region Strengthening Scheme-II, Part-B (NERSS-II-B) in North Eastern Region.
	23.	22/TT/2025	PGCIL	Petition for truing up of transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for Asset under Eastern Region Strengthening Scheme X (ERSS-X) in Eastern Region.
	24.	58/TT/2025	PGCIL	Petition for truing up of transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for Assets under Transfer of Power from Generation Projects in Sikkim to NR / WR Part-A in Eastern Region.
	25.	60/TT/2025	PGCIL	Petition for truing up of transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for Asset under Transmission system associated with Darlipalli TPS in Eastern Region.
	26.	93/TT/2025	PGCIL	Petition for truing up of transmission tariff for 2019-24 and determination of transmission tariff for 2024-29 tariff block for Asset under Eastern Region Strengthening Scheme XIII (ERSS-XIII) in Eastern Region.

By Order of the Commission

Sd/-
T.D. Pant
Joint Chief (Legal)
26.9.2025